

Name of the Corporate Debtor: Poets Lovers and Lunatics Motion Pictures Private Limited; Date of Commencement of CIRP: 06.10.2021; List of Creditors as on: 17.03.2023

Annexure-2

Summary of List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Claim under Verification (Rs.)	Remarks	
	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC	Amount of Contingent Claim (Rs.)			Amount of any mutual dues, that may be set off (Rs.)
Consultancy Private Limited	16.10.2021	2,96,36,518	2,91,94,836	Unsecured Loan	No	No	26.62	-	-	4,41,682	
Entertainment	26.11.2021	2,74,46,764		Unsecured Loan	No	No	-	-	-	2,74,46,764	Note 1
Poets Lovers and Lunatics Motion Pictures House Private Limited	07.02.2022	37,88,408	37,88,408	Unsecured Loan	No	Yes	-	-	-	-	
Poets Lovers and Lunatics VFX Private	07.02.2022	37,61,093	37,61,093	Unsecured Loan	No	Yes	-	-	-	-	
Dr. Rajakumar Verma	13.02.2022	58,86,136	58,86,136	Unsecured Loan	No	Yes	-	-	-	-	
Dr. Anshu Kumar Shukla	22.02.2022	1,25,50,000	1,25,50,000	Unsecured Loan	No	Yes	-	-	-	-	
Bank Limited	11.03.2022	4,36,158	3,71,158	Unsecured Loan	No	No	0.34	-	-	65,000	
City Union Limited	11.05.2022	7,76,544	7,44,449	Unsecured Loan	No	No	0.68	-	-	32,095	Note 2
		8,42,81,621	5,62,96,080		-		27.64	-	-	97,095	
										2,78,88,446	

10.2. Gothic Entertainment
Stock Application No. 2846 of 2021 is filed by the Claimant, pending with the National Company Law Tribunal, Mumbai Bench
admitted as per direction of Hon'ble NCLT order dated 8.2.2023.

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What are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information
indications.
Under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.



REKHA Digitally signed
by REKHA
KANTILA KANTILAL SHAH
L SHAH Date: 2023.03.19
23:25:00 +05'30'

Rekha K. Shah
Resolution Professional
IBBI/PA- 001/IP-P00776/2017-2018/113
AFA Valid upto - 27.10.2023
Date: 18.03.2023
Place: Mumbai